

**Title:** Introduction of the Illegal Immigrants (Identification and Deportation) Bill, 2000.

SHRI ANANT GANGARAM GEETE (RATNAGIRI): Sir, I beg to move for leave to introduce a Bill to set up a Commission to identify and deport illegal immigrants in the country.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to set up a Commission to identify and deport illegal immigrants in the country."

*The motion was adopted.*

SHRI ANANT GANGARAM GEETE : Sir, I introduce\*\* the Bill.

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**\*\*Introduced with the recommendation of the president.**

**15.40 hrs.**